

Foreign nationals apprehended for spying activities

871. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some foreign spies had made access to various high profile establishments across the country;

(b) if so, the details thereof;

(c) whether it is a fact that many foreign nationals have been apprehended for spying activities in the country;

(d) if so, the number of such cases reported and persons arrested during the last two years; and

(e) the details of corrective steps taken or proposed to be taken by Government to check spying activities in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) No input is available in this regard.

(c) and (d) During the course of Counter-intelligence Operations, two Pak nationals (one in the year 2015 and other one in 2016) were arrested for their involvement in espionage activities.

(e) The Government has been pursuing a well coordinated and multi pronged approach to tackle such activities which include sanitization of staff and officers, cyber security, installations of CCTV and Biometric and electronic surveillance along with strengthening vigilance on the borders to check infiltration and illegal cross border activities, gearing up the Intelligence machinery to interdict foreign agents, close interaction and coordination between different agencies of the Centre and the State Governments.

Meetings of Official Language Implementation Committee

†872. DR. SATYANARAYAN JATIYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the fixed expected date and actual date of calling the regular meetings of Official Language Implementation Committee of each Ministry from one year before and one year after the constitution of present Lok Sabha and every year thereafter in each

†Original notice of the question was received in Hindi.